lakhs to Rs. 5.00 lakhs. The per capita expenditure to educate an engineering graduate depends on the type of institution viz., HTs, RECs, etc. and also the recurring and other expenses on infrastructure, and other facilities. Though the situation will differ from institute to institute, the per capita recurring expenditure as estimated by the All India Council for Technical Education is approximately Rs. 15,500 per annum for non-residential students. annual tuition fees charged in Government Colleges in the various States and UTs is different. For the privately managed professional colleges, the Supreme Court in its judgement dated 4-2-1993 has laid down procedure for fixing the tuition fees, according to which every State Government is expected to constitute a Committee to fix the ceiling on the fees chargeable by the professional colleges.

Provision Regarding Derecognition of Service Association in K.V.S.

3421. SHRI KAILASH NARA!N SARANG: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) what are the provisions on the violntion or non-observance of which a service association of Kendriya Vidyalaya Sangathan renders itself liable to be derecognised;
- (b) whether any of the recognised service associations of Kendriya Vidyalaya Sangathan has ever violated any of such provisions on any given point of time; and
- (c) if so, the details thereof and action taken against the erring association so far?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) Recognition of employees associations of Kendriya Vidyalaya Sangathan is governed as per Kendriya Vidyalaya Sangathan (Recognition of Association) Rules, 1985. The Sangathan can withdraw the recognition grapted to any of the associations if in its

opinion the association concerned has failed to comply with the conditions set out in Rules 3 and - of the said Rules.

(b) and (c) Authorities of Kendriya Vidyalaya Sangathan are competent to take necessary decision in the matter depending on the nature of complaints received against the erring Associations. So far action to withdraw recognition has not been taken against any association.

Allowances to Group D Employees of Kendriya Vidyalaya Sangathan

3422. SHR1 MAHESHWAR SINGH: Will the Migister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that some allowance i.e. pump operation allowance, admissible to Central Government's Group D employees who undertake such jobs over and above their normal duties are not using given to their counterparts in Kendriya Vidyalaya; and
 - (b) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE, DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) No, Sir. The Kendriya Vidyalaya Sangathan follows the instructions issued by the Central Government on matters relating to the pay and allowances of the staff.

(b) Does not arise.

Promotion of Readers in Daman and Diu

- 3423. SHRI T. A. MOHAMMED SAQHY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) what steps the Union Territory Administration of Daman and Diu have taken or propose to take for giving the benefits of promotion/designation of Readers and consequential benefit of Seniority to those Lecturers who possess a Ph. D. Degree and have been placed in selection grade of Rs. 3700—5700 and are eligible to become Readers;

- (b) what steps the Union Territory Administration have taken or propose to take for revising the orders of those Lecturers whose placement in the Senior scale and selection grade w.e.f. 1st January, 1986 vis-a-vis their junior on the basis of seniority goes against the clarification of Government of India contained in letter No. 4-20/92-UT-I dated 10th May, 1993;
- (c) the number and details of such cases referred in part (a) and (b) above; and
- (d) by when the corrective steps are likely to be taken?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) to (d) The information is being collected and will be laid on the Table of the Sabha.

केन्द्रीय विद्यालय संगठन में सहायक आयुक्त का पद

ा 3424- श्री रामदेव मंडारी: क्या मानव संसाधन विकास मंत्री यह बताने की क्रुपा करेंगे कि:

- (क) क्या केन्द्रीय विद्यालय संगठन में सहायक आयुक्त के 18 पद हैं ;
- (ख) अनुसूचित जातिथों/अनुसूचित जन-जातियों के किंतने व्यक्तियों की नियुक्ति सहायक आयक्त के पदों पर हुई हैं;
- ं (गं) क्या ऐसी नियुक्तियों में आरक्षण संबंधी नियमों का पालन किया गया है :
- (घ) क्या जनवरी, 1994 में चार सहायक आयुक्तों की नियुक्ति की गई है ;
- ं (ङ) क्या इनमें से अनुसूचित जातियों/अनु-सूचित जनजातियों के किन्हों उम्मीदवारों की भी नियुक्ति हुई है;
- (च) इस आरक्षण कोटे के पूरे न किए जाने के कारण क्या-क्या हैं;
- ं (छ) अन्या सरकार शीघ्र ही आरक्षण कोटा पूराकरेगी; और

(ज) यदि हां, तो तत्संबंधी स्यौरा क्या है ?

मानव संसाधन विकास मंत्रालय (शिक्षा विभाग और संस्कृति विभाग) में उप मंत्री (कुमारी शैलजा): (क) जी, हां।

- (ख) इस समय अनुसूचित , जातियों के 4 सहायक आयुक्त और अनुसूचित जनजाति श्रेणी का एक सहायक आयुक्त है।
 - (ग) जी, हां।
- (घ) से (ज) विसम्बर, 1993—जनवरी, 1994 के दौरान, 4सहायक आयुक्त (3 साधारण कोटि के तथा 1 अंनुसूचित जाति कोटि का) नियुक्त किए गए थे। अनुसूचित जातियों के लिए आरक्षित रिक्त पद नहीं भरा जा सका क्योंकि पात्र अभ्यार्थियों से कोई आवेदन प्राप्त नहीं हुआ था और रिक्त पद को; नियमानृसार, संगठन दारा पुनः विज्ञापित किया जाएगा:

राष्ट्रीय पुस्तक नीति का लागू किया जाना

3425 श्रीमती सरला माहेश्वरी: क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि:

- (क) राष्ट्रीय पुस्तक नीति को लागृ किए जाने के उद्देश्य क्या-क्या थे,
- (ख) इस नीति का अब तक लेखकों, पाठकों और प्रकाशकों पर क्या प्रभाव पड़ा है और क्या इस संबंध में कोई समीक्षा की गई है;
 - (ग) यदि हां, तो उसके निष्कर्ष क्या हैं; और
- (घ) यदि नहीं, तो क्या निकट भविष्य में इस प्रकार की किसी समीक्षा की कोई आवश्यकता समझी जा रही है ?

मानव संसाधन विकास मृंबालय (शिक्षा विभाग और संस्कृति विभाग) में उप मृंबो (कुमारी शैसका) : "(क) "राष्ट्रीय शिक्षा